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NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

CA (CAA) No.47/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017**

Name of the Company: Tega Industries (SEZ) Ltd.

~~Tega Industries Ltd. (Joint Application)~~

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	PARTH J. CONTRACTOR	ADVOCATE	APPLICANT	<u>Parth</u>
2.				

**ORDER**

Learned Advocate Mr. Parth Contractor present for Applicant.

Heard Learned Counsel for Applicant.

Order reserved.

  
BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

Dated this the 19<sup>th</sup> day of April, 2017.